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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3164/2024

BAJRANG PUNIA AND ORS.

Through: Mr. Rahul Mehra, Senior Advocate

with Mr. Siddharth Nayak, Mr. Chaitanya Gosain & Mr. Raghav

.....Petitioners

Khanna, Advocates.

versus

UNION OF INDIA AND ORS.Respondents

Through: Mr. Anil Soni, CGSC for UOI.

Mr. Hemant Phalpher, Mr. Yogesh

Tyagi & Ms. Anisha Goyal,

Advocates for R-2.

Mr. Vikash Singh & Mr. Sagar Chaurasia, Advocates for IOA.

CORAM:

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER 13.11.2024

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CM APPL. 66223/2024(Application on behalf of the petitioner seeking directions to appoint an independent administrator)

- 1. Issue notice of this application. Mr. Anil Soni, learned Central Government Standing Counsel, accepts notice on behalf of UOI. Mr. Hemant Phalpher, learned counsel, accepts notice on behalf of respondent No. 2 and Mr. Vikash Singh, learned counsel, accepts notice on behalf of respondent No. 3.
- 2. Replies to the application may be filed within two weeks. Rejoinder thereto, if any, may be filed within one week thereafter.
- 3. List on 12.12.2024.

PRATEEK JALAN, J

NOVEMBER 13, 2024/'pv'/